

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

21.

C.P.(IB)/149(MB)/2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.04.2024**

NAME OF THE PARTIES: Gem Engineering Industries India Private Limited
Vs
Hydac (India) Private Limited

SECTION: 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Raunak Bajaj, Ld. Counsel for the Operational Creditor present.
Mr. Ashutosh M. Kulkarni i/b Sorthok S. Diwon, Ld. Counsel for the
Corporate Debtor present.
2. The Corporate Debtor filed reply.
3. List this matter on **12.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)